

Summary

Name of the corporate debtor: Saradambika Power Plant Pvt. Ltd.; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 14.12.2022.

Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Amount in Rs.	
		No. of claims	Amount of claims admitted	No. of claims	Amount of claims admitted				Details in Annexure	Remarks, if any
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	1	
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0	0	0	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	56,51,66,777	1	56,51,66,777	0	0	0	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0	0	0	0	4	
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	5	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	6	
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	4	13,28,07,195	1	90,502	0	13,27,16,693	13,27,16,693	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	9	
Total		5	69,79,73,972	2	56,52,57,279	0	13,27,16,693	13,27,16,693		

Notes:

- 1 The list of creditors is subject to further revision/uptation on the basis of exchange of information/documents/details substantiating the claim in accordance with the provision of IBC 2016.
- 2 That there are some dues on account of Financial Creditors / Operational Creditors (Employees), Operational Creditors (Workmen), Operational Creditors (Statutory Dues), Operational Creditors(Others), and Other Creditors, as on 18.04.2022, as per the books of the Corporate Debtor. However, as no claims are received, the list is collated with best possible efforts, and taken on record as on 09.05.2022 in its first version..
- 3 There are some claims which are received late, i.e. After the last date of receipt of claims, and are yet to be corroborated with proper evidence, hence kept for further verification, and inclusion in the List of Creditors, as may be revised by the Interim Resolution Professional.
- 4 The Interim Resolution Professional reserve his right to modify an entry in the list of creditors when he come across additional information warranting such modification and shall modify the entry in the list of creditors in accordance with the provision of IBC.

Sec FC

Name of the corporate debtor: Saradambika Power Plant Pvt. Ltd.; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 14.12.2022.

List of secured financial creditors belonging to any class of creditors

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted							Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether Security Interest relinquished? (Yes/No)	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		
	Total		0	0		0		0			0	0	0	0		

Sec FC - Oth

Name of the corporate debtor: Saradambika Power Plant Pvt. Ltd.; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 14.12.2022.

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount in Rs.				Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
1	Indian Renewable Energy Development Agency Limited.	02/05/22	56,51,66,777	56,51,66,777	Financial Debt	56,51,66,777	0	No	100.00%					This is a Financial Debt.
	Total		56,51,66,777	56,51,66,777		56,51,66,777	0			0	0	0	0	

Unsec FC - Oth

Name of the corporate debtor: Saradambika Power Plant Pvt. Ltd.; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 14.12.2022.

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted		Amount of claim under verification
	Total		0	0		0			0	0	0	0	

OC - Workmen

Name of the corporate debtor: Saradambika Power Plant Pvt. Ltd.; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 14.12.2022.

List of operational creditors (Workmen)

Sl. No.	Name of authorised Representative, if any	Name of Workmen	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount in Rs.		Remarks, if any	
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC				Amount of claim not admitted			
	Total			0	0				0	0	0	0			

OC - Employee

Name of the corporate debtor: Saradambika Power Plant Pvt. Ltd.; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 14.12.2022.

List of operational creditors (Employees)

Sl. No.	Name of authorised Representative, if any	Name of Employees	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount in Rs.		Remarks, if any
			Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC			Amount of claim under verification	Amount of claim not admitted	
	Total			0	0				0	0	0	0	

OC - Govt

Name of the corporate debtor: Saradambika Power Plant Pvt. Ltd.; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 14.12.2022.

List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount in Rs.				Remarks, if any	
								Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted		
	Department	Government	Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC					
1													
	Ttotal			0	0				0	0	0	0	

Note

evidence in support thereof.

OC - Others

Name of the corporate debtor: Saradambika Power Plant Pvt. Ltd.; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 14.12.2022.

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount in Rs.				Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	
1	Bhagyodaya Logistics	28/04/2022	90,502	90,502	Operational Creditor	0	0	No	0	0	0	0		admitted, as supported by Court Order.
2	Sonal Industries	18/05/2022	27,41,150	0	Operational Creditor	0	0	No	0	0	5,66,530	27,41,150	27,41,150	Balance Sheet shows recoverable amounts from Sister Concerns / Related parties, and Books of Accounts, ledgers not shared by CD. Unable to verify.
3	Nitin Coal Pvt. Ltd.	18/05/2022	11,78,57,981	0	Operational Creditor	0	0	No	0	0	0	11,78,57,981	11,78,57,981	Balance Sheet shows recoverable amounts from Sister Concerns / Related parties, and Books of Accounts, ledgers not shared by CD. Unable to verify.
4	Sree Salasar Pulps and Paper India Pvt. Ltd.	14/05/2002	1,21,17,562	0	Operational Creditor	0	0	No	0	0	0	1,21,17,562	1,21,17,562	Books of Accounts, ledgers not shared by CD. Unable to verify.
5														
6														
	Total		13,28,07,195	90,502		0	0			0	5,66,530	13,27,16,693	13,27,16,693	

NOTE

1 The Interim Resolution Professional reserve his right to modify an entry in the list of creditors when he come across additional information warranting such modification and shall modify the entry in the list of creditors in accordance with the provision of IBC.

2 The CD has not shared any Books of Accounts, Ledgers, or any data, as such, it has become difficult to verify these claims.

3 Since, in certain cases, no claims are received, the list is collated with best possible efforts, and taken on record as on 09.05.2022, subject to further verification for admission based on evidence in support thereof. The Balance Sheet is not depicting any List of Creditors for taking a view on these dues.

Other Crs

Name of the corporate debtor: Saradambika Power Plant Pvt. Ltd.; Date of commencement of CIRP: 18.04.2022; List of creditors as on: 14.12.2022.

List of other creditors (Other than financial creditors and operational creditors)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount in Rs.				Remarks, if any	
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification		
1															
2															
3															
4															
5															
6															
7	Total		0	0		0	0			0	0	0	0		